

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**COMPANY APPEAL(AT)(INSOLVENCY) NO.766 OF 2020**

**In the matter of:**

Metal Gems

Appellant

Vs

Saranya Forgings & Engineers India Pvt Ltd

Respondent

**Present:**

Mr Harsh Surana and Mr. Sandeep Malik, advocate for appellant.

**ORDER**

**(Virtual Mode)**

**04.02.2021**-Learned counsel for the Appellant submits that the notice has been served on the Respondent and he has filed the proof of service alongwith affidavit through email. He is directed to file the same in physical form within a week. Respondent may file reply affidavit within two weeks. Let the matter fixed for **1<sup>st</sup> March, 2021**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Kanthi Narahari)**  
**Member (Technical)**

**Bm/kam**